

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-137
765/252/ND/2019

IN THE MATTER OF:

Vasu Crop Science Pvt.Ltd.& Others

Vs.

.ROC. Delhi & Haryana

....APPELLANT

....RESPONDENT

SECTION

U/s 252

Order delivered on 09.12.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:


For the Appellant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 16.12.2020.


(Madhu Narula)
Court Officer